

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 17/AM11
SCHEDULED TO BE HELD ON 28.07.2010
(HELD ON 04.08.2010)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 17/87-NC-7/2010 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 28.07.2010 (held on 04.08.2010) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri Shaish Kumar, Industrial Adviser, DIPP
- 3) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 16/AM11 held on 21.07.2010.

3. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-71	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00638/AM08/DES-VII	Status: Deferred
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NC No.: 17/AM11 Dated: 28.07.2010	Adv. Lic. No. 0810065151 Dated 31.05.2007	RLA F. No. 08/24/040/00361/AM07	
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Request: Fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.

Decision: The firm was asked to furnish information regarding "**Production / Consumption data for Exports made in weight terms and raw material consumed duly certified by Central Excise**" vide DGFT letter dated 12.02.2010 (as asked by DIPP vide D/L dated 28.01.2010) followed by reminder on 27.04.2010 for submission of information within 30 days.

The Committee noted that the above information is still awaited from the firm even after lapse of more than 90 days. Therefore, the Committee decided to call the firm for **Personal Hearing on 18.08.2010**. In case the Personal Hearing is not attended on scheduled date alongwith the requisite information, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

Deferred for Three Weeks.

Case No. A-72	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00680/AM08/DES-VII	Status: Deferred
NC No.: 17/AM11 Dated: 28.07.2010	Adv. Lic. No. 0810069050 Dated 18.12.2007	RLA F. No. 08/24/040/00197/AM08	

Request: Fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber Fender of different sizes”.

Decision: The firm was asked to furnish following information vide DGFT letter dated 18.09.2009 (as asked by DIPP vide D/L

dated 09.09.2009) followed by reminder on 10.03.2010 and 27.04.2010 for submission of information within 30 days:

- i) Qty. of different raw material required to manufacture 100 kg. of each of the export product;
- ii) Percentage com Decision of Rubber Compound in terms of various inputs used against manufacture of export product;
- iii) Type and specification of carbon to be imported whether it is carbon black or otherwise;
- iv) Material of construction for chain to be imported;
- v) GSM of nylon cord fabric; and
- vi) Last 2 years production of item of export under reference and corresponding consumption of various raw material (year – wise) duly certified by Central Excise Authority.

The Committee noted that the above information is still awaited from the firm even after lapse of more than 90 days. Therefore, the Committee decided to call the firm for **Personal Hearing on 18.08.2010**. In case the Personal Hearing is not attended on scheduled date alongwith the requisite information, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

Deferred for Three Weeks.

Case No. A-73	HI-TECH ELASTOMERS LTD.	HQ F. No. 01/87/050/00652/AM08/DES-VII	Status: Deferred
NC No.: 17/AM11 Dated: 28.07.2010	Adv. Lic. No. 0810066719 Dated 21.08.2007	RLA F. No. 08/24/040/00126/AM08	

Request: Fixation of adhoc norms for the export product “Fender Type Long Chain Net Type Harnessing Rubber

Fender of different sizes”.

Decision: The firm was asked to furnish information regarding **"Production / Consumption data for Exports made in weight terms and raw material consumed duly certified by Central Excise"** vide DGFT letter dated 12.02.2010 (as asked by DIPP vide D/L dated 28.01.2010) followed by reminder on 27.04.2010 for submission of information within 30 days.

The Committee noted that the above information is still awaited from the firm even after lapse of more than 90 days. Therefore, the Committee decided to call the firm for **Personal Hearing on 18.08.2010**. In case the Personal Hearing is not attended on scheduled date alongwith the requisite information, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.

Deferred for Three Weeks.

Case No. A-74	DUJODWALA PAPER CHEMICALS LTD.	HQ F. No. 01/87/050/00593/AM09/DES-VII	Status : Approved
NC No.: 17/AM11 Dated: 28.07.2010	Adv. Lic. No. 0310263337 dated 13.04.2004	RLA F. No. 03/94/040/02807/AM04	

Request: Fixation of adhoc norms for the export product **“Coumarone Indent Resin”**.

Decision: With D/o C&PC OM No. 46011/130/2006-PC.II dated 07.06.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Coumarone Indene Resin	1 kg	1. Phenol	0.274 kg

	2. Turpentine	0.832 kg
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Case No. A-75	M/S. BHUKANVALA TOOLS PVT. LTD. REF. FROM BOARD OF APPROVAL (BOA) Reg.	HQ F. No. 01/87/162/684/AM10/DES-VII	Status: Deferred
NC No.: 17/AM11 Dated: 28.07.2010	Fixation of wastage norms for export product ‘ Plastic Moulds used for Packing Carbide Blades ’ in respect of M/s. Bhukanvala Tools Pvt. Ltd.		

Request: Fixation of wastage norms for export product '**Plastic Moulds used for Packing Carbide Blades**' in respect of M/s. Bhukanvala Tools Pvt. Ltd. - Referred by SEZ/ BOA in DOC.

Decision: This case was earlier considered by Norms Committee – I in its Meeting No. 52/AM10 held on 30.03.2010 wherein it was decided to transfer the case to DES-VII Section.

Copy of application was earlier sent to D/o C&PC on 25.02.2010 by DES-I Section. The case was examined by D/o C&PC and the firm was asked to submit certain information vide D/L No. 46011/18/2010-PC.II dated 16.04.2010 issued by D/o C&PC. The firm vide letter dated 12.05.2010 submitted their reply which was found to be incomplete in regard to "**Production / Process wastage generated during the last three years operation period of the unit or if the unit has not started production during the last three years, details for the corresponding period of production / process wastage duly certified by Office of the Development Commissioner, Kandla, SEZ**".

Hence, D/o C&PC has again asked for the above information vide D/L No. 46011/18/2010-PC.II dated 22.07.2010. Reminder with a copy of D/L may be issued to firm under intimation to **Office of Development Commissioner, Kandla Special Economic Zone, Ministry of Commerce & Industry, Gandhidham – Kutch – 370230** and with a copy to EOU Division, Department of Commerce

Deferred for Three Weeks.

Case No. A-76	KANPUR PLASTIPACK	HQ F. No. 01/87/050/00642/AM09/DES-VII	Status: Approved
NC No.: 17/AM11 Dated: 28.07.2010	Adv. Lic. No. 0610014937 Dated 13.01.2009	RLA F. No. 06/24/040/00052/AM09	

Request: Review of decision taken in Norms Committee Meeting No. 19/AM10 held on 05.08.2009.

Decision: With oral comments of representative of D/o C&PC and taking cue from the precedent decision taken by NC in its Meeting No. 15/AM11 held on 14.07.2010 [F. No. 01/87/50/232/AM09/DES-VII (Case No. A-64)], the Committee decided to amend the description of export product and quantity of Import Item No. 3. Accordingly, following adhoc norms are **approved** in supersession of earlier norms ratified in NC Meeting No. No. 19/AM10 held on 05.08.2009 (Case No. 1/41/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Flexible Intermediate Bulk Containers	1 kg	1. Polypropylene Granules	0.94325 kg
		2. Polypropylene Granules (For Coating/Lamination)	0.13125 kg
		3. UV Stabilizer Master Batch (Additive Master Batch containing 20% UV Stabilizer)	0.01925 kg

ONLINE CASES

1	Case No.: 3/1/84-ALC3/2009	Party Name:DYUTI ENTERPRISE PRIVATE LIMITED	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/84/050/00467/AM09/	RLA File :02/24/040/00284/AM09/	Lic.No/Date:0210124438 18.03.2009	Defer Date:18.08.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 13.05.2010. Comments awaited.			

2	Case No.: 26/6/87-ALC1/2010	Party Name:NITREX CHEMICALS INDIA LTD.,	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/87/050/00043/AM11/	RLA File :52/24/040/00022/AM10/	Lic.No/Date:5210029888 05.03.2010	Defer Date:25.08.2010
	Decision: D/L No. 46011/31/2008-PC.II dated 10.06.2010 issued by D/o C&PC to firm, followed by reminder from DGFT on 12.07.2010 for submission of information within 30 days. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time to furnish reply. In case the reply is not received within the scheduled period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

	Case No.: 5/52/87-ALC1/2009	Party Name:AMIAANTIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Approved
	HQ File :01/87/050/00428/AM10/	RLA File :17/24/040/00051/AM10/	Lic.No/Date:1710003159 11.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39173990	63/0- GRP Pipe with Coupling (DN500 PN16 SN10000)	944.000	Meter	3266230.56	70090.81 US\$
2	39173990	63/0- GRP Pipe with Coupling (DN500 PN32 SN10000)	542.800	Meter	2105727.46	45187.33 US\$
3	39173990	63/0- GRP Pipe with Coupling (DN400 PN32 SN10000)	755.200	Meter	2320012.16	49785.71 US\$
4	39173990	63/0- GRP Pipe (DN500 PN32 SN10000)	20.000	Meter	70877.40	1520.97 US\$
5	39173990	63/0- GRP Pipe (DN400 PN32 SN10000)	10.000	Meter	27889.60	598.49 US\$
6	39174000	63/0- GRP Coupling (DN400 PN32)	9.000	Number	30101.94	645.96 US\$
7	39174000	63/0- GRP Coupling (DN500 PN32)	20.000	Number	78007.00	1673.97 US\$
				Total	7,898,846.12	169,503.24

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	70191200	Roving (of any make, Grade, type or Specification)	28946.625	K.G	1596692.62	34263.79 US\$	Value & Qty
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Tyne 811 APO 15-33 L.B	61.979	K.G	16203.27	347.71 US\$	Value & Qty

		or Any Other Grade, Make, Type, Specification)					
3	56081900	Polyrelease Film	106.727	K.G	9697.93	208.11 US\$	Value & Qty
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	236.218	K.G	96868.36	2078.72 US\$	Value & Qty
5	56081900	Polyester Netting 153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make ,Type ,Specification)	106.815	K.G	54952.13	1179.23 US\$	Value & Qty
6	39079120	Resin (EPS-1 or any other make, grade, type or specification)	20354.240	K.G	1399048.50	30022.50 US\$	Value & Qty
7	25051012	Silica Sand	20836.413	K.G	67968.43	1458.55 US\$	Value & Qty
8	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	163.462	K.G	70840.85	1520.19 US\$	Value & Qty
9	29096000	Andonox, Butanox OR Trigonox (M-50, or any other Grade Make type or specification)	352.638	K.G	42397.15	909.81 US\$	Value & Qty
10	29025000	Styrene	698.144	K.G	64090.84	1375.34 US\$	Value & Qty
				Total	3,418,760.08	73,363.95	

Decision: With D/o C&PC OM No. 46011/72/2004-PC.II dated 15.07.2010, following adhoc norms are **approved:**

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. GRP Pipe with Coupling (DN500 PN 16, SN 10000)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox /Butanox/Trigonox 10. Styrene	0.2948 kg 0.0009 kg 0.0015 kg 0.0033 kg 0.0015 kg 0.2755 kg 0.4552 kg 0.0021 kg 0.0048 kg 0.0094 kg
2. GRP Pipe with Coupling (DN500 PN 32, SN 10000)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin 7. Silica Sand 8. Accelerator 9. Andonox /Butanox/Trigonox 10. Styrene	0.5337 kg 0.0010 kg 0.0016 kg 0.0036 kg 0.0016 kg 0.3017 kg 0.1770 kg 0.0023 kg 0.0053 kg 0.0103 kg
3. GRP Pipe with Coupling (DN500 PN 16, SN 10000)	1 kg	1. Fiberglass Roving 2. Polyester Filament Yarn 3. Polyrelease Film 4. Surface Mat 5. Polyester Netting 6. Unsaturated Polyester Resin	0.5325 kg 0.0010 kg 0.0020 kg 0.0044 kg 0.0020 kg 0.3090 kg

		7. Silica Sand	0.1595 kg
		8. Accelerator	0.0025 kg
		9. Andonox/Butanox/Trigonox	0.0080 kg
		10. Styrene	0.0100 kg
4. GRP Pipe (DN500 PN 32, SN 10,000)	1 kg	1. Fiberglass Roving	0.5357 kg
		2. Polyester Filament Yarn	0.0010 kg
		3. Polyrelease Film	0.0016 kg
		4. Surface Mat	0.0036 kg
		5. Polyester Netting	0.0016 kg
		6. Unsaturated Polyester Resin	0.3017 kg
		7. Silica Sand	0.1770 kg
		8. Accelerator	0.0023 kg
		9. Andonox/Butanox/Trigonox	0.0053 kg
		10. Styrene	0.0103 kg
5. GRP Pipe (DN400 PN 32, SN 10,000)	1 kg	1. Fiberglass Roving	0.5325 kg
		2. Polyester Filament Yarn	0.0010 kg
		3. Polyrelease Film	0.0020 kg
		4. Surface Mat	0.0043 kg
		5. Polyester Netting	0.0020 kg
		6. Unsaturated Polyester Resin	0.3090 kg
		7. Silica Sand	0.1595 kg
		8. Accelerator	0.0025 kg
		9. Andonox/Butanox/Trigonox	0.0080 kg
		10. Styrene	0.0100 kg
6. GRP Coupling (DN400 PN 32, SN 10,000)	1 kg	1. Fiberglass Roving	0.4738 kg
		2. Polyester Filament Yarn	0.0003 kg
		3. Polyrelease Film	0.0005 kg
		4. Surface Mat	0.0012 kg
		5. Polyester Netting	0.0008 kg

		6. Unsaturated Polyester Resin	0.3466 kg
		7. Silica Sand	0.1883 kg
		8. Accelerator	0.0035 kg
		9. Andonox/Butanox/Trigonox	0.0035 kg
		10. Styrene	0.0139 kg
7. GRP Pipe (DN500 PN 32)	1 kg	1. Fiberglass Roving	0.4718 kg
		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0005 kg
		4. Surface Mat	0.0012 kg
		5. Polyester Netting	0.0006 kg
		6. Unsaturated Polyester Resin	0.3497 kg
		7. Silica Sand	0.2048 kg
		8. Accelerator	0.0036 kg
		9. Andonox/Butanox/Trigonox	0.0036 kg
		10. Styrene	0.0140 kg

Case No.:13/8/87-ALC1/2010		Party Name:LION RUBBER INDUSTRIES PVT LTD.		Meet No/Date:17/87-ALC1/2010 28.07.2010		Status: Approved	
HQ File :01/87/050/00068/AM11/		RLA File :03/95/040/00788/AM10/		Lic.No/Date:0310565302 18.03.2010		Defer Date:	
Application: Request is for adhoc norms for following:							
Sl.No.	ITCHS Code	EXPORT ITEM		Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40169950	62/0- RUBBER PROFILES OF DIFFERENT SIZE AND SHAPE.		93.333	M.T	7573861.00	165730.00 US\$

						Total	7,573,861.00	165,730.00
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>	
1	38122090	RUBBER COMPOUND	98.000	M.T	3242428.00	69580.00 US\$	Value & Qty	
				Total	3,242,428.00	69,580.00		

Decision: With DIPP letter dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Rubber Profiles of Different Size and Shape (containing min. 60% Natural Rubber/SBR)	1 MT	Rubber Compound (containing Min. 60% Natural Rubber/SBR)	1.05 MT

5	Case No.:3/1/87-ALC1/2010	Party Name:GRAPHITE INDIA LIMITED	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/87/050/00438/AM10/	RLA File :03/94/040/01080/AM10/	Lic.No/Date:0310566920 26.03.2010	Defer Date:18.08.2010
	Decision: Reply received from the firm and sent to D/o C&PC on 20.07.2010. Comments awaited.			

	Case No.:1/2/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Approved
	HQ File :01/87/050/00001/AM11/	RLA File :31/24/040/00240/AM10/	Lic.No/Date:3110042711 31.03.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39089020	63/0- AKULON N 24 G6 BLACK 30 % GLASS FIBER REFINFORCED PA 6 NYLON 6 COMPOUND	400.000	K.G	46060.00	1007.88 US\$
2	39089020	63/0- AKULON N 24 G3 BLACK 15% GLASS FIBER REFINFORCED PA 6 NYLON 6 COMPOUND	4900.000	K.G	612500.00	13402.63 US\$
3	39089020	63/0- AKULON S 223 G6 BLACK 30 % GLASS FIBER REFINFORCED PA 66 NYLON 66 COMPOUND	5000.000	K.G	850000.00	18599.56 US\$
4	39089020	63/0- AKULON S 223 G3 BLACK 15 % GLASS FIBER REFINFORCED PA 66 NYLON 66 COMPOUND	550.000	K.G	96250.00	2106.13 US\$
				Total	1,604,810.00	35,116.20

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39081090	NYLON 6 CHIPS / GRAULES BASE POLYMER	281.000	K.G	32771.63	702.50 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRAND) REINFORCEING MATERIAL	123.600	K.G	6227.22	133.49 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93 COLOURANT	6.200	K.G	1099.07	23.56 US\$	Value & Qty
4	29159090	CALCIUM STEARATE MRA	1.240	K.G	82.14	1.76 US\$	Value & Qty
5	39081090	NYLON 6 CHIPS / GRAULES BASE POLYMER	4090.030	K.G	476999.75	10225.08 US\$	Value & Qty
6	70191100	GLASS FIBER (CHOPPED STRAND) REINFORCEING MATERIAL	757.050	K.G	38141.69	817.61 US\$	Value & Qty
7	32064990	BLACK MASTERBATCH PE 48/93 COLOURANT	100.940	K.G	17893.63	383.57 US\$	Value & Qty

8	29159090	CALCIUM STEARATE MRA	98.980	K.G	6556.73	140.55 US\$	Value & Qty
9	39089090	NYLON 66 CHIPS/GRAULES BASE POLYMER	3491.500	K.G	488635.43	10474.50 US\$	Value & Qty
10	70191100	GLASS FIBER (CHOPPED STRAND) REINFORCEING MATERIAL	1545.000	K.G	77840.19	1668.60 US\$	Value & Qty
11	32064990	BLACK MASTERBATCH PE 48/93 COLOURANT	103.000	K.G	18258.81	391.40 US\$	Value & Qty
12	29159090	CALCIUM STEARATE MRA	10.500	K.G	695.55	14.91 US\$	Value & Qty
13	39089090	NYLON 66 CHIPS/GRAULES BASE POLYMER	384.070	K.G	53749.90	1152.20 US\$	Value & Qty
14	70191100	GLASS FIBER CHOPPED STRAND REINFORCEING MATERIAL	84.980	K.G	4281.21	91.77 US\$	Value & Qty
15	32064990	BLACK MASTERBATCH PE 48/93 COLOURANT	11.330	K.G	2008.47	43.05 US\$	Value & Qty
16	29159090	CALCIUM STEARATE MRA	1.160	K.G	76.51	1.64 US\$	Value & Qty
				Total	1,225,317.93	26,266.19	

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 30% Glass Fiber Reinforced, PA6 (Nylon 6) Compound (Akulon –K224 G6/N 24 G6)	1 kg	1. Polyamide 6/Nylon 6 Chips/Granules	0.70250 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01550 kg
		4. Mould Release Agent (Calcium Stearate)	0.00310 kg
2. 15% Glass Fiber Reinforced,	1 kg	1. Polyamide 6/Nylon 6	0.83470 kg

PA6 (Nylon 6) Compound (Akulon – N24 G3/K 224 G3)		Chips/Granules	
		2. Glass Fiber	0.15450 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.02060 kg
		4. Mould Release Agent (Calcium Stearate)	0.02020 kg
3. 30% Glass Fiber Reinforced, Polyamide 66 (Nylon 66) Compound (Akulon –S 223 G6)	1 kg	1. Polyamide 66/Nylon 66 Chips/Granules	0.69830 kg
		2. Glass Fiber	0.30900 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.02060 kg
		4. Mould Release Agent (Calcium Stearate)	0.00210 kg
4. 15% Glass Fiber Reinforced, Polyamide 66 (Nylon 66) Compound (Akulon –S 223 G3)	1 kg	1. Polyamide 66/Nylon 66 Chips/Granules	0.85280 kg
		2. Glass Fiber	0.15450 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.02060 kg
		4. Mould Release Agent (Calcium Stearate)	0.00210 kg

Case No.:4/2/87-ALC1/2010	Party Name:MOTHERSON SUMI SYSTEMS LTD	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
HQ File :01/87/050/00004/AM11/	RLA File :05/24/040/00538/AM10/	Lic.No/Date:0510261712 05.04.2010	Defer Date:01.09.2010
Decision: The firm may be asked to furnish following information within 21 days as asked by DIPP vide letter			

7	dated 28.07.2010: (i) Complete Set of application including details of manufacturing process and justification of wastage; and (ii) Details of indigenous input along with their quantity.
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8	Case No.:2/3/87-ALC1/2010	Party Name:SYNTHETIC PACKERS P LTD	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/87/050/00007/AM11/	RLA File :07/24/040/00456/AM10/	Lic.No/Date:0710070862 09.04.2010	Defer Date: 01.09.2010
	Decision: D/L No. 46011/35/2010-PC.II dated 07.06.2010 issued by D/o C&PC to firm, followed by reminder from DGFT on 12.07.2010 for submission of information within 30 days. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time to furnish reply. In case the reply is not received within the scheduled period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

9	Case No.:8/4/87-ALC1/2010	Party Name:METALIC IMPRESSIONS (INDIA)PVT LTD	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/87/050/00017/AM11/	RLA File :05/24/040/00018/AM11/	Lic.No/Date:0510262670 20.04.2010	Defer Date: 01.09.2010
	Decision: D/L No. 46011/70/2009-PC.II dated 03.06.2010 issued by D/o C&PC to firm followed by reminder from DGFT on 12.07.2010 for submission of information within 30 days. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time to furnish reply. In case the reply is not received within the scheduled period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

Case No.: 27/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Approved
HQ File :01/87/050/00044/AM11/	RLA File :07/24/040/00011/AM11/	Lic.No/Date:0710071215 27.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39042290	63/0- PVC COMPOUND(Supplies made to M/s. Associated Cables Pvt. Ltd., Mumbai) Containing 16220.44 Kg of PVC Resin, 7372.93 Kg of Di Octyle Pthalate, 5308.62 Kgs of Calcium Carbonate and 589.71 Kgs of Stabilizers	29491.700	K.G	1651540.00	41811.00 US\$
2	39019090	63/0- XLPE COMPOUND(Supplies made to M/s. Associated Cables Pvt. Ltd., Mumbai.) Containing LLDPE 7205.94 kgs, vinyl trimethoxy silane 73 Kgs	7278.940	K.G	625989.00	15848.00 US\$
				Total	2,277,529.00	57,659.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	16544.850	K.G	818928.00	20732.35 US\$	Value & Qty
2	29173920	Di Octyle Pthalate	7520.390	K.G	612504.00	15506.43 US\$	Value & Qty
3	39011010	LLDPE GRANULES	7278.000	K.G	524016.00	13266.23 US\$	Value & Qty
				Total	1,955,448.00	49,505.01	

Decision: With D/o C&PC OM No. 46011/33/2009-PC.II dated 22.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.5500 kg
		2. Dioctyl Phthalate	0.2550 kg
2. XLPE Compound	1 kg	1. LLDPE Granules	0.9998 kg

Case No.:28/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Approved
HQ File :01/87/050/00045/AM11/	RLA File :07/24/040/00010/AM11/	Lic.No/Date:0710071216 27.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39019090	63/0- XLPE COMPOUND(Supplies nade to M/s. Associated Cables Pvt. Ltd., Mumbai-400059) Containing LLDPE Granules 6926 kgs, vinyl trimethoxy silane 70 Kgs	6996.000	K.G	594671.00	15446.00 US\$
				Total	594,671.00	15,446.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39011010	LLDPE GRANULES	6995.260	K.G	501120.00	13016.00 US\$	Value & Qty
				Total	501,120.00	13,016.00	

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Decision: With D/o C&PC OM No. 46011/33/2009-PC.II dated 22.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Compound	1 kg	LLDPE Granules	0.9998 kg

Case No.:30/6/87-ALC1/2010	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Approved
HQ File :01/87/050/00047/AM11/	RLA File :07/24/040/00481/AM10/	Lic.No/Date:0710071275 28.04.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	63/0- PVC COMPOUND(Supplies made to M/s.Associated Cables Pvt. Ltd., Mumbai) Containing 13057 kg of PVC resin 5935 kg of di octyl pthalate 4748 kg calcium carbonate and 476 kg of stabilizer lubricants should account in the export product)	24216.000	K.G	1331892.00	34595.00 US\$
				Total	1,331,892.00	34,595.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39042110	PVC RESIN	13318.000	K.G	643500.00	16714.25 US\$	Value & Qty
2	29173920	DI OCTYL PTHALATE	6053.000	K.G	501500.00	13025.97 US\$	Value & Qty
				Total	1,145,000.00	29,740.22	

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Decision: With D/o C&PC OM No. 46011/33/2009-PC.II dated 22.07.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade)	1 kg	1. PVC Resin	0.5500 kg
		2. Dioctyl Phthalate	0.2550 kg

13	Case No.:2/8/87-ALC1/2010	Party Name:TREXTA INDIA LEATHER ACCESSORIES MFG. CO. P. LTD	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/87/050/00057/AM11/	RLA File :04/24/040/00021/AM11/	Lic.No/Date:0410113657 11.05.2010	Defer Date:01.09.2010
	Decision: The firm was asked to furnish certain information vide letter dated 07.07.2010 (as per D/L issued by DIPP on 16.06.2010) for submission of information within 30 days. Reply is still awaited from the firm. Hence, the Committee decided to issue another reminder to firm giving 21 days time to furnish reply. In case the reply is not received within the scheduled period, the Committee would be constrained to reject the case with direction to firm to pay the Customs duty and applicable interest for regularization of the licence.			

14	Case No.:3/17/87-ALC1/2010	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/87/050/00146/AM11/	RLA File :11/21/040/00028/AM11/	Lic.No/Date:1110022562 08.06.2010	Defer Date:18.08.2010

Decision: New Case; application awaited from RLA.

Case No.: 1/13/87-ALC1/2010	Party Name:VEEKAY POLYCOATS LTD.	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Approved
HQ File :01/87/050/00118/AM11/	RLA File :05/24/040/00092/AM11/	Lic.No/Date:0510266401 18.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39189009	63/0- THREE LAYERED PVC FLOOR COVERING (THICKNESS 0.35MM TO 2.00 MM)	1000000.000	K.G	99000000.00	2200000.00 US\$
				Total	99,000,000.00	2,200,000.00

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<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>	<i>Limiting Factor (Value/Qty/Value & Qty)</i>
1	39042110	PVC RESIN	627000.000	K.G	35190375.00	783750.00 US\$	Qty
2	29173920	PHTHALATE PLASTICIZER (DOP)	334000.000	K.G	25494220.00	567800.00 US\$	Qty
3	29173920	ADIPATE PLASTICIZER (DOA)	34000.000	K.G	3511180.00	78200.00 US\$	Qty
4	29173920	EPOXY PLASTICIZER	30000.000	K.G	2020500.00	45000.00 US\$	Value & Qty
5	28230010	TITANIUM DIOXIDE / PIGMENTS	30000.000	K.G	3232800.00	72000.00 US\$	Value & Qty
6	29142200	SOLVENT (CYCLOHEXANONE/ MEK/ MIBK)	20000.000	K.G	1347000.00	30000.00 US\$	Value & Qty
7	39019090	PROCESSING AID / MODIFIER	14000.000	K.G	911470.00	20300.00 US\$	Value & Qty
8	38123090	PVC STABILIZER	20000.000	K.G	6286000.00	140000.00 US\$	Value & Qty
				Total	77,993,545.00	1,737,050.00	

Decision: With D/o C&PC OM No. 46011/122/2005-PC.II, dated 21.06.2010, the Committee decided to **approve**

adhoc norms as per **SION H-328**, except Import Item No. 7 of SION H-328 [Antistatic Agent (Titanium Coupling Agent / Fungicide) which has not been applied for by the firm.

16	Case No.:2/13/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/87/050/00119/AM11/	RLA File :31/24/040/00006/AM11/	Lic.No/Date:3110043679 21.06.2010	Defer Date:18.08.2010
	Decision: Copy of application sent to D/o C&PC on 02.08.2010. Comments awaited.			

Case No.:3/13/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Approved
HQ File :01/87/050/00120/AM11/	RLA File :31/24/040/00055/AM11/	Lic.No/Date:3110043683 21.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TO6200 D GREY UNFILLED POLYBUTYLENE TEREPHTHALATE (PBT) COMPOUND IN GREY COLOUR	8000.000	K.G	1423524.00	30320.00 US\$
2	39079150	63/0- ARNITE TV6 241 SN BLACK 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING) PBT COMPOUND	3000.000	K.G	862002.00	18360.00 US\$
3	39079150	63/0- ARNITE TV6 241 SN GREY 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING) PBT COMPOUND	6000.000	K.G	1693017.00	36060.00 US\$

4	39079150	63/0- ARNITE TV6 241 SN WHITE 20% GLASS FIBER REINFORCED, FLAME RETARDANT (NON BLOOMING)) PBT COMPOUND	3000.000	K.G	667629.00	14220.00 US\$
5	39079150	63/0- ARNITE AV2372 NATURAL 35% GLASS FIBER REINFORCED POLYETHYLENE TEREPHTHALATE (PET) COMPOUND	14000.000	K.G	2412291.00	51380.00 US\$
				Total	7,058,463.00	150,340.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	8233.040	K.G	906087.22	18935.99 US\$	Value & Qty
2	34049090	LOXIOI G - 32 MOULD RELEASING AGENT	24.720	K.G	2365.70	49.44 US\$	Value & Qty
3	39079150	PBT CHIPS / GRANULES BASE POLYMER	1937.400	K.G	213220.56	4456.02 US\$	Value & Qty
4	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	618.000	K.G	33119.86	692.16 US\$	Value & Qty
5	32064990	BLACK MASTERBATCH RELEVANT COLOURANT	30.900	K.G	3696.41	77.25 US\$	Value & Qty
6	34049090	LOXIOI G - 32 MOULD RELEASING AGENT	7.800	K.G	746.46	15.60 US\$	Value & Qty
7	39073090	SAYTEX BROMINATED FLAME RETARDANT	265.800	K.G	63974.21	1336.97 US\$	Value & Qty
8	28258000	ANTIMONY TRIOXIDE FLAME RETARDANT	199.200	K.G	90551.34	1892.40 US\$	Value & Qty
9	39046100	DYNEON FLOW MODIFIER	30.900	K.G	17003.50	355.35 US\$	Value & Qty
10	39079150	PBT CHIPS / GRANULES BASE POLYMER	3874.800	K.G	426441.11	8912.04 US\$	Value & Qty
11	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	1236.000	K.G	66239.71	1384.32 US\$	Value & Qty
12	32064990	MASTERBATCH (REL.EVANT COLOURANT)	61.800	K.G	7392.83	154.50 US\$	Value & Qty
		LOXIOI G - 32					

13	34049090	MOULD RELEASING AGENT	15.600	K.G	1492.92	31.20 US\$	Value & Qty
14	39073090	SAYTEX BROMINATED FLAME RETARDANT	531.600	K.G	127948.41	2673.95 US\$	Value & Qty
15	28258000	ANTIMONY TRIOXIDE FLAME RETARDANT	398.400	K.G	181102.68	3784.80 US\$	Value & Qty
16	39046100	DYNEON FLOW MODIFIER	61.800	K.G	34007.00	710.70 US\$	Value & Qty
17	39079150	PBT CHIPS / GRANULES BASE POLYMER	1937.400	K.G	213220.56	4456.02 US\$	Value & Qty
18	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	618.000	K.G	33119.86	692.16 US\$	Value & Qty
19	32064990	MASTERBATCH RELEVANT COLOURANT	30.900	K.G	3696.41	77.25 US\$	Value & Qty
20	34049090	LOXOL MOULD RELEASING AGENT	7.800	K.G	746.46	15.60 US\$	Value & Qty
21	39073090	SAYTEX BROMINATED FLAME RETARDANT	265.800	K.G	63974.21	1336.97 US\$	Value & Qty
22	28258000	ANTIMONY TRIOXIDE FLAME RETARDANT	199.200	K.G	90551.34	1892.40 US\$	Value & Qty
23	39046100	DYNEON FLOW MODIFIER	30.900	K.G	17003.50	355.35 US\$	Value & Qty
24	39079150	PET/POLYESTER CHIPS BASE POLYMER	9079.000	K.G	999189.35	20881.70 US\$	Value & Qty
25	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCEING AGENT	5047.000	K.G	270478.82	5652.64 US\$	Value & Qty
26	29159090	TEGMER 804 A NUCLEATING AGENT	36.120	K.G	16730.35	349.64 US\$	Value & Qty
27	29159090	SODIUM BENZOATE CRYSTALIZING AGENT	72.100	K.G	6485.97	135.55 US\$	Value & Qty
28	32064990	MASTERBATCH PE 48/93 RELEVANT COLOURANT	294.000	K.G	35169.75	735.00 US\$	Value & Qty
				Total	3,925,756.50	82,042.97	

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. 20% Glass Fiber Reinforced Flame Retardant (Non Blooming) PBT Compound (Arnite TV4 6241SN)	1 kg	1. PBT Chips / Granules	0.64580 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments/Masterbatch)	0.01030 kg
		4. Mould Release Agent (Loxiol)	0.00260 kg
		5. Flame Retardant (Brominated Flame Retardant)	0.08860 kg
		6. Flame Retardant (Antimony Trioxide Base)	0.06640 kg
		7. Flow Modifier (Dyneon Teflon Based)	0.01030 kg
2. Unfilled Polybutene Terephthalate Compound PBT Compound (Arnite TO6200/TO6202/TO 8200)	1 kg	1. PBT Chips/Granules	1.00000 kg
		2. Mould Releasing Agent (Loxiol)	0.00300 kg
3. 35% Glass Fiber Reinforced Polyethylene Terptahlate (PET) Compound (Arnite AV2 372)	1 kg	1. PET Chips/Polyester Chips	0.6409 kg
		2. Glass Fiber	0.3605 kg
		3. Termer 804 A (Neculeating Agent)	0.0025 kg

		4. Crystaling Agent (Sodium Benzoate)	0.0051 kg
		5. Colourant (Black Masterbatch)	0.0210 kg

Case No.:4/13/87-ALC1/2010	Party Name:DSM ENGINEERING PLASTICS (INDIA) PVT. LTD	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Approved
HQ File :01/87/050/00121/AM11/	RLA File :31/24/040/00007/AM11/	Lic.No/Date:3110043710 23.06.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079150	63/0- ARNITE TV4 240 BLACK 20 % GLASS FIBER REINFORCED PBT COMPOUND IN BLACK COLOUR	10000.000	K.G	1350000.00	30000.00 US\$
				Total	1,350,000.00	30,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	39079150	PBT CHIPS / GRANULES BASE POLYMER	8034.000	K.G	682207.11	14862.90 US\$	Value & Qty
2	70191100	GLASS FIBER (CHOPPED STRANDS) REINFORCING MATERIAL	2060.000	K.G	102118.32	2224.80 US\$	Value & Qty
3	32064990	BLACK MASTERBATCH PE 48/93 RELEVANT COLOURANT	175.000	K.G	24097.50	525.00 US\$	Value & Qty
		LOXIOL G-32					

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4	34049090	MOULD RELEASEING AGENT	31.000	K.G	2845.80	62.00 US\$	Value & Qty
				Total	811,268.73	17,674.70	

Decision: With D/o C&PC OM No. 46011/111/2004-PC.II dated 04.08.2010, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
20% Glass Fiber Reinforced PBT Compound (Arnite TV4 240)	1 kg	1. PBT Chips/Granules	0.80340 kg
		2. Glass Fiber	0.20600 kg
		3. Relevant Colourant (Pigments)	0.01750 kg
		4. Mould Release Agent (Loxiol)	0.00310 kg

Case No.: 1/17/87-ALC1/2010	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Approved
HQ File :01/87/050/00144/AM11/	RLA File :03/94/040/00023/AM11/	Lic.No/Date:0310583040 12.07.2010	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39011090	63/0- XLPE SIOPLAS COMPOUND	500.000	M.T	38812500.00	862500.00 US\$
				Total	38,812,500.00	862,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
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1	39011010	LINER LOW DENSITY POLYTHYLENE (LLDPE) BASE POLYMER	494.200	M.T	29262076.00	637518.00 US\$	Value & Qty
2	29310000	TRI - METHOXY VINYL SILANE (VTMOS) ADDITIVES	12.500	M.T	2524500.00	55000.00 US\$	Value & Qty
3	39123000	DI - CUMYLPEROXIDE (DCP) ADDITIVES	0.400	M.T	49572.00	1080.00 US\$	Value & Qty
4	38123090	ANTIOXIDANT STABILZER	0.400	M.T	66096.00	1440.00 US\$	Value & Qty
				Total	31,902,244.00	695,038.00	

Decision: On the basis of earlier decision taken in the Norms Committee Meeting No. 28/87-ALC1/2009 dated 07.10.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
XLPE Sioplas Compound	1 kg	1. Liner Low Density Polyethylene (LLDPE)	0.9720 kg
		2. Tri-Methoxy Vinyl Silane (VTMOS)	0.0250 kg
		3. Di-Cumylperoxide (DCP)	0.0008 kg
		4. Antioxidant (Irganox 1024)	0.0008 kg

20	Case No.:2/17/87-ALC1/2010	Party Name:S C J COLOURANTS	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/87/050/00145/AM11/	RLA File :05/24/040/00128/AM11/	Lic.No/Date:0510268102 13.07.2010	Defer Date:25.08.2010
	Decision: Copy of application sent to D/o C&PC on 03.08.2010. Comments awaited.			

21	Case No.:4/17/87-ALC1/2010	Party Name:POLY MEDICURE LTD.	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/87/050/00147/AM11/	RLA File :05/24/040/00134/AM11/	Lic.No/Date:0510268150 14.07.2010	Defer Date:25.08.2010
	Decision: Copy of application sent to D/o C&PC on 02.08.2010. Comments awaited.			

22	Case No.:5/17/87-ALC1/2010	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:17/87-ALC1/2010 28.07.2010	Status: Deferred
	HQ File :01/87/050/00148/AM11/	RLA File :04/24/040/00087/AM11/	Lic.No/Date:0410115547 14.07.2010	Defer Date:25.08.2010
	Decision: New Case; application awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
